

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 138**

**CP/32(CH)2021**

**IN THE MATTER OF**

**Amarpreet Singh Sethi, Director ...**  
**Nextgen Exports Pvt. Ltd.**

**Petitioner**

**Versus**

**Mrs. Tushiya Sunil Goel ...**

**Respondent**

**Under Section: 241, 242, CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

**Court Officer**